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## (2024) 11 NCDRC CK 0066

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No. 455 Of 2021

Krishna Kumar

Kushwaha

**APPELLANT** 

Vs

Managing Director,

United India Insurance

RESPONDENT

Company Ltd. & Anr

Date of Decision: Nov. 25, 2024

## **Acts Referred:**

• Consumer Protection Act, 1986 - Section 21(b)

• Consumer Protection Act, 2019 - Section 58(1)(b)

• Indian Penal Code, 1860 - Section 279, 337, 338, 363, 366, 376

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Abishek Chaudhary, Suman Bagga

Final Decision: Dismissed

Judgement